

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 846
ANSWERED ON 25/07/2023**

GUIDELINES FOR SVEP

**846. SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce Start-up Village Entrepreneurship Programme (SVEP) and if so, the details thereof;**
- (b) the objectives of the above programme;**
- (c) whether the Government has determined any guidelines and timelimit for the implementation of the such programme;**
- (d) if so, the details thereof; and**
- (e) the amount allocated by the Government for this purpose?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) The Ministry of Rural Development (MoRD) is implementing the Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under DeendayalAntyodayaYojana -National Rural Livelihoods Mission (DAY-NRLM). The scheme was approved on 6th May, 2015.

(b) The objective of the SVEP is to help the rural poor (form SHG ecosystem) to set-up enterprises at the village level in non-agricultural sectors. Besides providing start-up capital, a cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) is also developed to provide business support services to enterprises.

(c)&(d) The Ministry has issued detailed guidelines for implementing the programme. Accordingly, States have to submit supplementary Annual Action Plans (AAPs) for identified blocks. Once approved, a Detailed Project Report (DPR) is prepared for the block which provides, among other things, the details regarding the potential

number of enterprises to be formed over the project period. The project period is 4 years from the date of the DPR approval.

(e) SVEP is a demand-based programme and there is no State wise allocation of projects. States have to submit proposals through supplementary Annual Action Plans (AAPs). Once approved, a Detailed Project Reports (DPR) has to be prepared for the block. As on 30th June, 2023, the SVEP has been approved in 325 blocks across 29 States/UT. The total sanctioned fund for all these approved SVEP blocks is ₹121565.86 Lakh, out of this the Central share is ₹ 78764.84 Lakh.
